


STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

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|---|---|
| 1. Name of Officer (in full) – Ms. Chetna Bhisle | 3. Present post held(with date) –Assistant Director |
| 2. Service to which the officer belongs – FSSAI, WR, Mumbai | 4. Present Pay – Level – 10 |
| 5. Date of Appointment – 28.01.2021 | 6. Date of Birth – 31.08-1988 |

| Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address) | Name & Details of Property Housing, Lands and Other Buildings | Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased. | Present Value | If not in own name, state in whose name held & his/her relationship to the Govt. Servant | How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired. | Annual Income from property | Remarks |
|---|---|---|---------------|--|--|-----------------------------|---------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Signature 
 Name – Ms. Chetna Bhisle
 Designation – Assistant Director
 Date – 25.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.